

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 6830- JK (LD) of 2026

DATED:- 09 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 09.06.2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No:- 6830- JK(LD) of 026 dated 09.06.2026

S. No.	Case No.	Title of case	OIC
1.	WP(C) No. 1327/2025	Arshad Hussain Vs UT of J&K & Ors	Sh. Rohit Wedhara Executive Engineer, Jal Shakti Hyd. Division, Kishtwar
2.	CCPS No :-227/2023 In WPC No. 2321/2022	Abdul Rashid V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
3.	CCPS No:- 232/2024 SWP No: 1265/2016	Angrez Singh & Others V/S UT of J&K & ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
4.	LPA No:- 65/2025 CCPS NO: _ 155/2025 in WPC No. 888/2023	Kikkar Singh V/S UT of J&K &	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
5.	LPA No:- 102/2025 CCPS No:- 167/2025 in WPC No: 2284/2022	UT of J&K and Others Vs Mehtab Begum and ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
6.	CCPS No: 374/2025 in WPC No:- 876/2025	Abrar Ahmed V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
7.	WPC No:- 726/2021	Residents of Panchayat Halqa Draman V/S UT of J&K & Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
8.	WPC No:- 2270/2022	Zubeda Bano V/S UT of J&K & Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
9.	WPC No 3015/2023	Tariq Hussain Saleem V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
10.	WPC No 2994/2023 CM No: 6423/2025	Mohd Imran Dar V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
11.	WPC No:- 1058/2024	Farooq Ahmed Tragwal V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
12.	WPC NO:- 1956/2024	Villagers of Village chownsher V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
13.	WPC NO: 714/2026	Farooq Ahmed Sohil Vs UT of J&K & ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
14.	OA No:- 1761/2021	Habibullah and Others V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
15.	OA No:- 1662/2023	Ghulam Rasool Wagey V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
16.	OA No:- 1331/2024	Ahamadullah and Others V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban

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17.	OA No 646/2025	Bashir Ahmed V/S UT of J&K	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
18.	OA No:- 748/2025	Afroza Begum V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
19.	OA No: 1895/2025	Mohd Yousuf Chopan Vs UT of J&K & ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
20.	OA No: 275/2026	Jagannath Vs UT of J&K & ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
21.	WPC No: 1666/2025 TA No:- 312/2020	Rano devi V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
22.	OA No:- 984/2025	Ab Rashid Sheikh V/S UT of J&K and Others	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
23.	OA:- 1058/2025	Ghulam Mohd Sheikh and Others V/S Jal Shakti	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
24.	WPC No. 1675/2025	Ab Rashid Malik Vs UT of J&K and ors	Er. Zahoor Ahmed Shah, XEN, Jal Shakti Hydraulic Division, Ramban
25.	WP(C) No. 1226/2026	Udhey Singh Puri Vs UT of J&K & Ors	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu
26.	WP(C) No. /2026	Balwan Ram Vs UT of J&K & Ors	Er. Hafizullah Reshi, Executive Engineer, TWID, Jammu
27.	C.P No. 348/2026 in T.A No. 3755/2020, SWP No. 620/2019	Harmeet Singh and Ors Vs State of J&K & Ors	
28.	C.P No. 340/2026 in T.A No. 3755/2020	Shashi Paul Vs. M. Raju and Ors	

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